

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 04(ND) 2014**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s  
Karmyogi Homes Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Counsel for the Petitioner

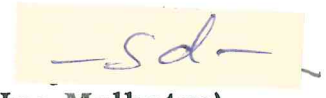
**Present for the Respondent:** Mr. Shadan Farasat, AOR  
Ms. Hafsa Khan, Advocate

**ORDER**

Renotify this case for further arguments on 13<sup>th</sup> December, 2018 at 2:00 p.m.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**